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P.K. SETHI – VS. UOI & ORS.

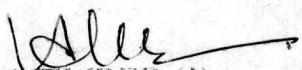
ORDERS DIRECTIONS SL. NO. 14.
DY. NO. 556/2014
ORDER DATED 25th FEBRUARY, 2015.

CORAM
HON'BLE SHRI A.K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C. MISRA, MEMBER (A)

The defects as pointed-out by the Registry are hereby ignored and accordingly, the Diary No. 556/2014 is converted into O.A. No. 260/01095/14.

On being mentioned by the learned counsel for the applicant i.e. Mr. A.Kanungo, he does not want to prosecute the matter. The O.A. stands disposed of being withdrawn. Mr. T. Rath, learned Standing Counsel for the Railways is present and heard.


MEMBER (A)


MEMBER (J)